

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

No:- 1200

Dated:- 26/12/2018

In terms of guideline No. 6 of "the Scheme / Guidelines for the appointment of Research Assistants to the Chief Justice / Judges in the High Court of Jammu and Kashmir" notified vide Notification No. 578 dated 30.08.2016 as amended from time to time, the term of engagement of the following Research Assistants is extended by a further period of one year with effect from the date of expiry of their existing terms as stated in Col.No.4 against their respective names:-

Sr. No.	Name	Date of Joining	Date of expiry of term of engagement
-1-	-2-	-3-	-4-
Research Assistants engaged vide High Court order No. 953 dated 24.10.2017 read with High Court Order No. 986 dated 06.11.2017.			
1.	Shri Syed Mansoor Bukhari	07.11.2017	06.11.2018
2.	Ms. Tanzeela Sharif	07.11.2017	06.11.2018
3.	Shri Towfeel Ahmad Mir	08.11.2017	07.11.2018
4.	Ms. Uzma Amin	07.11.2017	06.11.2018
5.	Shri Zahid Sultan	08.11.2017	07.11.2018
6.	Ms. Vasuda Sharma	08.11.2017	07.11.2018
7.	Shri Kartar Singh	07.11.2017	06.11.2018
8.	Shri Rishav Koushal	07.11.2017	06.11.2018
9.	Ms. Megha Anand	07.11.2017	06.11.2018
Research Assistants engaged vide High Court order No. 989 dated 07.11.2017 read with High Court Order No. 1025 dated 15.11.2017.			
10.	Mrs. Samriti Attri	17.11.2017	16.11.2018

The candidates shall furnish a fresh undertaking before the under signed in terms of guideline No. 8 of Notification No. 578 dated 30.08.2016 as per schedule-I of the guidelines under reference within seven days from the date of this order failing which their term of engagement shall not be extended.

By order.

(Sanjay Dhan) 18
Registrar General

No:- 45418-46/RS

Dated:- 26/12/2018

Copy to the:-

1. Principal Secretary to the Honble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court Wing, Jammu/ Srinagar.
5. Central Project Co-ordinator e-Courts, High Court of J&K, Jammu for uploading the same on the High Court website.
6. Chief Accounts Officer, High Court of J&K, Jammu.
7. Accounts Officer, High Court of J&k, Jammu /Srinagar.
8. Concerned Research Assistant _____
..... for information and necessary action.

Registrar General

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26/12/18